

Funds to Small Scale Industries in Assam

1419. SHRI UDDHAB BARMAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have any proposal to allocate more funds to Government of Assam for the development of small scale industries;

(b) if so, the details thereof; and

(c) the funds allocated for this purpose during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). An amount of Rs. 109.68 crores have been approved for the Eighth Five Year Plan for the Village and Small Scale Industries, on the basis of the proposals of the Assam Government, against the approved outlay of Rs. 50.00 crores during the Seventh Five Year Plan. Besides the State of Assam is also receiving its share out of the Schemes being implemented by the Central Government during Eighth Five Year Plan as it has received during the Seventh Five Year Plan.

[*Translation*]

Construction of Roads in Rajasthan

1420. SHRI GIRDHARILAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the number of villages in the country which are not linked with all weather roads till June, 1993;

(b) the number of villages in Rajasthan which are not linked with the roads during monsoon;

(c) whether the Government have estimated the number of bridges to be constructed for linking every village of Rajasthan with all-weather roads and the estimated cost on every bridge; and

(d) the allocation provided for the construction of roads in rural areas of Rajasthan during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) As per information available there were 17,803 villages (provisional) with a population of 1000 and above which were not connected with all weather roads upto the end of 1992-93.

(b) and (c). As the construction of rural roads is a state subject under Minimum Needs Programme, the Central Government does not maintain information in this regard.

(d) The outlay for construction of rural roads under MNP during 8th Plan (1991-97) for Rajasthan is Rs. 200 crores.

[*Translation*]

Reviewing the Anti-Defection Act

1421. PROF. PREM DHUMAL:
SHRI RAM SINGH KASHWAN:
SHRI GOVINDRAO NIKAM:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to review the Anti-Defection Act, 1985 de-novo;

(b) if so, whether all the political parties have been consulted in this regard;

(c) whether the Government propose to